

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

Appeal No. 327 of 2023

Mr. Satish Kumar Dubey

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Abhishek Mishra, CS for the Appellant.

Ms. Daksha Kasekar, Advocate with Ms. Veena Hari, Advocate i/b
Mansukhlal Hiralal & Co. for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April
22, 2024.

15.02.2024
PTM

Ms. Meera Swarup
Technical Member